

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA
UNSTARRED QUESTION NO. 2875
TO BE ANSWERED ON 04-01-2018**

'Promotion of Sports by Private Sector'

†2875. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether private and corporate sectors are coming forward to promote sports in the country;**
- (b) if so, the details of support being given by them;**
- (c) the future planning of the Government to facilitate better sports infrastructure for youth in rural areas;**
- (d) whether the situation of sports is likely to improve by making sports a subject in school curriculum and if so, the details thereof; and**
- (e) the availability of sports equipment in the schools in the country including Uttar Pradesh at present?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(COL. RAJYAVARDHAN SINGH RATHORE)**

(a)&(b): Corporate Sector, both public and private, is involved in promotion and development of sports. Companies are spending on sports out of funds earmarked for Corporate Social Responsibility (CSR) activities under Schedule VII of the Companies Act, 2013. Corporate houses are associated with the Leagues for various sports as Indian Premier League for Cricket, Hockey India League for Hockey,

Indian Super League for Football, Pro-Kabaddi League for Kabaddi, Pro-Wrestling League for Wrestling, Premier Badminton League for Badminton.

Further, with a view to mobilizing resources from the Government as well as non-governmental sources including the private/corporate sector for promotion of sports and games in the country, the Government had set up National Sports Development Fund (NSDF) in 1998 under Charitable Endowment Act. Details of contribution to the NSDF from Corporate Sector during the last three years are placed as Annexure I.

(c) A new Central Scheme, namely, Khelo India – National Programme for Development of Sports is being implemented by this Ministry from the current financial year 2017-18. This Scheme consists of twelve verticals including utilization and creation/upgradation of sports infrastructure. Under this component, grant-in-aid will be provided to States/UTs, SAI etc. to develop critical sports infrastructure and other infrastructure where there are gaps. The sports infrastructure will be offered to States with critical gaps, having capacity for utilization and on a challenge mode. Grants-in-aid will also be provided for sports science and sports equipment. The Scheme is applicable across the country including rural areas. Sports Authority of India (SAI) is implementing sports promotional schemes viz., National Sports Talent Contest (NSTC) Scheme, SAI Training Centres (STC) Scheme, Army Boys Sports Company (ABSC) Scheme and Special Area Games (SAG) Scheme, under which identified talented sportspersons including those from rural areas are nurtured and trained.

(d): As per the National Curriculum Framework (NCF), 2005, Health and Physical Education is a compulsory subject upto X Class (CBSE) and optional subject at Higher Secondary Stage. Health and Physical Education includes age appropriate games and sports including athletics, swimming and gymnastic. National Curriculum also focuses that to transact these areas effectively, it is essential that minimum physical space and equipment's are available in every school.

Further, the Right of Children to Free and Compulsory Education (RTE) Act, 2009, has been enacted, making elementary education a Fundamental Right, which, inter alia, provides for:

- (i) a play ground for each school;**
- (ii) A part time instructor for physical education in upper primary schools;**
- (iii) Supply of play material, games and sports equipment, as required, to schools.**

In terms of the provisions of the RTE Act, no school shall be established or recognized unless it fulfils the norms specified in the Schedule attached to the Act.

Integration of Sports with formal education will definitely improve the status of sports in the country.

(e): The Ministry of Youth Affairs & Sports does not maintain data about the availability of Sports equipment in schools in the country including those in the State of Uttar Pradesh.

ANNEXURE -I

ANNEXURE - I REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 2875 FOR ANSWER ON 04-01-2018 REGARDING "PROMOTION OF SPORTS BY PRIVATE SECTOR" ASKED BY DR. SWAMI SAKSHIJI MAHARAJ

Year	Name of Donor	Amount (Rs in Lacs)
2014-15	India Infrastructure Finance Company Limited (IIFCL)	1000.00
2015-16	The Oriental Insurance Co Ltd	5.82
	Bank of Baroda	100.00
	Bank of Maharashtra	10.00
	Damodar Valley Corporation (DVC)	15.00
	Total (2015-16)	130.82
2016-17	National Buildings Construction Corporation Limited (NBCC)	10.00
	Syndicate Bank	1.00
	Power Grid Corporation of India Limited	50.00
	Metals and Minerals Trading Corporation of India Limited (MMTC)	10.00
	Antrix Corporation Limited	5.00
	Rashtriya Ispat Nigam Limited	5.00
	Container Corporation of India Limited	10.00
	Power Finance Corporation Limited	10.00
	Allahabad Bank	2.00
	India Infrastructure Finance Company Limited (IIFCL)	1000.00
	State Bank of Bikaner & Jaipur	25.00
	Electronics Corporation of India Ltd	10.00
	National Seeds Corporation Limited	7.72
	IDBI Bank Ltd	50.00
Northern Coalfields Limited	10.00	
The Shipping Corporation of India Ltd	21.00	

	Mishra Dhatu Nigam Ltd	10.00
	State Bank of India	100.00
	FCI Aravali Gypsum and Minerals India Ltd	5.00
	Coal India Ltd	2500.00
	Bharat Dynamics Ltd	225.00
	The New India Assurance Co Ltd	100.00
	Mazagon Dock Shipbuilder Ltd	50.00
	Andhra Bank	10.00
	Total (2016-17)	4226.72
	UCO Bank	10.00
	M/S Chennai Petroleum Corporation Ltd.	10.00
	Seva THDC (NGO under THDC India Ltd.) Rishi Kesh	15.00
	Allahabad Bank	5.00
	SJVN Limited	10.00
	Total (2017-18)	50.00
	Grand Total	5,407.54